GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION No. 2295 TO BE ANSWERED ON 1ST AUGUST, 2025

Medical Device Parks

2295. Shri Rajiv Pratap Rudy:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has approved the setting up of four Medical Device Parks under the Scheme for Promotion of Medical Device Parks, if so, the details thereof;
- (b) the details of funds allocated, released, and utilised under the scheme so far, along with the current status of each project, State-wise;
- (c) whether the Government has taken note of underutilisation of funds and delays in implementation of the scheme by the respective State Governments, if so, the details thereof;
- (d) the monitoring mechanism put in place to ensure timely development of common testing and laboratory facilities under the scheme; and
- (e) whether the Government is considering to expand the said scheme to other States where the medical device industry is active and if so, the criteria for selection and timeline for consideration?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) and (b): The Scheme for Promotion of Medical Devices Parks aims to create common infrastructure and testing facilities for increased competitiveness and cost reduction through optimisation of resources and economies of scale, thereby leading to better availability and affordability of medical devices in the domestic market. Under the scheme, Government of India had approved proposals received from State Governments of Uttar Pradesh, Tamil Nadu, Madhya Pradesh and Himachal Pradesh. However, the State Government of Himachal Pradesh subsequently withdrew from the scheme stating that it will fund the project from own sources. The total project cost of these parks is over ₹871.11 crore, with Central assistance to the tune of ₹100 crore each, for creation of common infrastructure facilities. The project-wise details of funds allocated, released and utilised under the scheme in the said three parks is as under:

(In crore ₹)

States	Total project cost	Approved CIF cost	Central Grants released till date	Contribution of State Government	Funds utilised till June 2024, including State share
Uttar Pradesh	435.94	186.63	60	32.01	83.11
Madhya Pradesh	222.77	155.63	60	28.00	81.96
Tamil Nadu	212.40	153.33	60	48.17	57.06

Currently, parks are at an advanced stage of development in the Greater Noida (Uttar Pradesh), Ujjain (Madhya Pradesh) and Kanchipuram (Tamil Nadu) districts. State-wise details of status of implementation of the projects are at Annexure.

- (c) and (d): Taking note of delay in utilisation of funds and implementation, with a view to ensure timely development of common testing and laboratory facilities, the Department of Pharmaceuticals has been actively monitoring progress and regularly reviewing the same in meetings held with States and through visits of departmental officers to the parks.
- (e): No such expansion is currently under consideration of the Government.

Annexure referred to in reply to part (b) of the LOK SABHA UNSTARRED Q. NO. 2295 for answer on 1.8.2025

State-wise details of status of implementation of the projects

Tenders for construction of common infrastructure (CIF) facilities: All the approved States have awarded major tenders of civil construction of CIF buildings and construction of CIF buildings are in progress. Details are as under:

State	Number of CIF units	Number of civil tender awarded	Civil tender released	Civil tender under preparation
Tamil Nadu	12	11	1	0
Uttar Pradesh	16	14	0	2
Madhya Pradesh	9	9	0	0

Tenders for procurement of equipment for CIF facilities: Equipment to be installed in CIF buildings are in different stages of procurement. Details are as under:

State	Number of CIF units	Number of equipment tender awarded	Equipment tender released	Equipment tender under preparation
Tamil Nadu	12	1	1	10
Uttar Pradesh	13	0	0	13
Madhya Pradesh	8	5	0	3
